[श्री मती मौहसिना किववई]

Papers Laid

श्रीवती मोहसिना किववाई प्राजमगढ़):
प्राज सुवह की न्यूज से भ्राल इण्डिया रेडियो ने यह
भनां उस किया है, मुझे बताया गया है कि जो प्लेन
हाई जैक किया गया है उस में मेरा नाम भी लिया
गया है..(श्यवधान) यह बिल्कुल गलत बात
है। श्री राम नरेश यादव, चीफ मिनिस्टर उत्तर
प्रदेश का स्टेट प्लेन उन हाई जैक्जं को ले कर लखनऊ
गया है। कांग्रेस पार्टी के शान्तिपूर्ण ढंग से
खलने वाले भान्दोलन को यह बदनाम करने की
कोशिश है। भार एस० एस० भीर जनसंघ पार्टी
के लोग हमारी पार्टी के भ्रान्दोलन को बदनाम करना
खाहते हैं। मैं इस बात को स्टांगली कंड म करती हूं।
इस तरह की बातें कह कर भ्रव्वाम की एटैंशन को ये
डाइवर्ट करना चाहते हैं।

MR. SPEAKER: No further discussion on this. Now Paper to be Laid on the Table, Shri Barnala.

12.05 hrs.

PAPERS LAID ON THE TABLE

AUDITED ACCOUNTS OF COMMITTEE FOR PURPOSE OF CONTROLLING AND SUPERVISING EXPERIMENTS ON ANIMALS BOMBAY FOR 1975-76, 1976-77 AND FOR PERIOD ENDING AUGUST, 1977 STATEMENTS AND ANNUAL REORTS OF BIHAR STATE FOREST DEVELOPMENT CORPORATION FOR 1975-76 AND M. P. STATE FOREST DEVELOPMENT CORPORATION FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Sir, on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table:—

- (1) A copy each of the following documents (Hindi and English versions) under sub-rule (4) of Rule 24 of the Committee for the purpose of Controlling and Supervising Experiments on Animals (Administration) Rules, 1965:—
 - (i) Audited Accounts of the Committee for the purpose of Controlling and Supervising Experiments on Animals, Bombay, for the year 1975-76.

- (ii) Audited Accounts of the Committee for the purpose of Controlling and Supervising Experiments on Animals Bombay, for the year 1976-77.
- (iii) Audited Accounts of the Committee for the purpose of Controlling and Supervising Experiments on Animals, Bombay for the period ending 31st August, 1977.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [Placed in Library. See No. LT-3144/78].
- (3) A copy each of the following papers under section 619A of the Companies Act, 1956:—
 - (i) Annual Report (Hindi% version) of the Bihar State Forest Development Corporation Limited, Patna, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3145/78.]
 - (ii) Annual Report of the Madhya Pradesh State Forest Development Corporation Limited, Bhopal, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3146/78].

ANNUAL REPORTS, REVIEWS AND STATEMENTS

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi@ version) of the Indian Institute of Technology, Kanpur, for the year 1977-78. [Placed in Library, See No. LT-3147/78].
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy

[&]quot;English version of the Report was laid on the Table on the 31st December, 1978.

[@]English version of the Report was laid on the Table on the 18th December, 1978.